

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6096

ANSWERED ON:03.05.2010

DRINKING WATER AND SANITATION FACILITIES IN SCHOOLS

Adhalrao Patil Shri Shivaji;Viswanathan Shri P.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government had set a target of providing drinking water and sanitation facilities in all the schools of the country by the end of March, 2010;
- (b) if so, the extent to which the target has been achieved, State-wise;
- (c) the number of schools still not having drinking water and sanitation facilities, State-wise;
- (d) the reasons for lagging behind the target;
- (e) whether the Government has set any fresh target in this regard;
- (f) if so, the details thereof;
- (g) whether any project/ proposals have been received by the Union Government from certain States during the year 2009-10 in this regard; and
- (h) if so, the details thereof alongwith the number of proposals cleared and the assistance provided by the Government, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA)

- (a): Under National Rural Drinking Water Programme (NRDWP), it is envisaged to cover all rural schools without drinking water facilities, by the end of 2010. Similarly, under Total Sanitation Campaign (TSC), Government of India had set the goal to provide sanitation facilities in all rural schools by March, 2010.
- (b) & (c): State-wise details of rural schools provided with and without drinking water and sanitation facilities is annexed.
- (d): In case of drinking water, progress is not lagging behind. In case of rural sanitation, the targets could not be achieved due to lack of priority given by the States to cover schools with sanitation facilities by March, 2010.
- (e) & (f): In case of drinking water, the targeted date to cover all the remaining habitations by the end of 2010 has not been revised. In case of sanitation facilities, the remaining schools are planned to be covered by March, 2011.
- (g) & (h): Under NRDWP, the powers to plan, approve and implement projects for providing water supply to schools are vested with the States and therefore project proposals are not sought/ received at Government of India level. In the case of sanitation, school sanitation is a component of TSC projects. 13 TSC proposals have been received during 2009-10 from newly created districts and the same have been approved.